

- (xii) Statement No. XIV - Eleventh Session, 1994
[Placed in Library. See No. LT-1535/97]
- (xiii) Statement No. XII - Twelfth Session, 1994
[Placed in Library. See No. LT-1536/97]
- (xiv) Statement No. X - Thirteenth Session, 1995
[Placed in Library. See No. LT-1537/97]
- (xv) Statement No. VII - Fourteenth Session, 1995
[Placed in Library. See No. LT-1538/97]
- (xvi) Statement No. V - Fifteenth Session, 1995
[Placed in Library. See No. LT-1539/97]
- (xvii) Statement No. IV - Sixteenth Session, 1996
[Placed in Library. See No. LT-1540/97]
- (xviii) Statement No. II - Second Session, (Vol. I and II) 1996
[Placed in Library. See No. LT-1541/97]
- (xix) Statement No. I - Third Session, 1996
[Placed in Library. See No. LT-1542/97]

Tenth
Lok
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Sabha

Annual Budget of the Damodar Valley Project for the year 1997-98 and Demands of Grants of the Ministry of Power for the year 1997-98.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): On behalf of Dr. S. Venugopalachari, I beg to lay on the Table-

- (1) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation for the year 1997-98, under sub-section (3) of section 44 of the Damodar Valley Corporation Act, 1948.
[Placed in Library. See No. LT-1543/97]
- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Power for the year 1997-98.
[Placed in Library. See No. LT-1544/97]

Annual Report of the Oil Industry Development Board for the year 1995-96 and Review by Government of the working of the Board.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and

English versions) of the Oil Industry Development Board for the year 1995-96, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industry Development Board for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT-1545/97]

Annual Report of the Building Materials and Technology Promotion Council, New Delhi for the year 1995-96 and Review of the working of the council.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : On behalf of Dr. U. Venkteswarlu, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Building Materials and Technology Promotion Council, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Building Materials and Technology Promotion Council, New Delhi, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
[Placed in Library. See No. LT-1546/97]

12.03 hrs.

**MESSAGES FROM RAJYA SABHA
AND**

BILLS AS PASSED BY RAJYA SABHA - LAID

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :

- (i) "In accordance with the the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Lalit Kala Adademi